

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL & TRAINING)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2305**  
(TO BE ANSWERED ON 21.12.2022)

**GRANT OF NOTIONAL INCREMENT TO RETIRED PERSONNEL**

**2305. SHRI NATARAJAN P.R.:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the grant of notional increment w.e.f 1st July for the pension benefit is only for those who have completed one year on the date of increment i.e. 30th June;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government is considering for the grant of notional increment for pension benefit only for those who retire on 30th June without the benefit of annual increment; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES  
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

(a) to (d): In light of judgments/orders pronounced by Courts/CATs, advisories in the matter involving claims for grant of notional increment to those Central Government servants who have retired on 30th June/ 31st December were issued to Ministries/Departments of the Central Government vide Department of Personnel & Training's OM No. 19/2/2018-Estt. (Pay) dated 3.2.2021 and OM No 1453545/2021/Estt. (Pay-I) dated 24.06.2021.

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